

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO. 3982  
TO BE ANSWERED ON 17.03.2026**

**RESERVATION FOR EWS**

**3982. SHRI DEEPENDER SINGH HOODA:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government has evaluated if the 10% reservation for Economically Weaker Sections (EWS), introduced in 2019 has genuinely benefited poor upper-caste families and reduced economic disparities among target groups, if so, the details thereof;
- (b) whether detailed disaggregated data on EWS beneficiaries by caste, income, sector and State has been or will be published to enhance transparency and enable independent assessment, if so, the details thereof;
- (c) whether the Government proposes to review and recalibrate the eight lakh family income limit and asset criteria to ensure they remain relevant and fair in the current economic context;
- (d) if so, the steps taken to monitor and periodically evaluate socio-economic outcomes among genuine EWS households, especially from upper-caste communities; and
- (e) whether the Government has considered reforms such as periodic surveys, audits or subcategorisation within the EWS category to ensure equitable distribution, curb misuse and better align the policy with goals of economic justice, if so, the details thereof?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI B.L.VERMA)**

(a) & (b): 10% reservation is provided to the persons belonging to EWSs who are not covered under the scheme of reservation for SCs, STs and OBCs in direct recruitment in civil posts and services in the Government of India and in admission to Central Government Educational Institutions. Further, as informed by DoPT, each Ministry/Department is required to designate an officer as Liaison Officer for EWS. The duties of Liaison Officer inter-alia include that the instructions related to reservation are duly implemented by the concerned appointing authorities.

(c) to (e): There is no such proposal under consideration in this Department.

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